

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

In view of letter no. 35766/Digi. /Comp./2020 dated 20.10.2020 received from the Office of Principal District & Sessions Judges, HQs, Delhi, Ms. Priya Mahendra, ASJ-04 (POCSO), South is hereby deputed as Nodal Officer for monitoring the project "Digitization /Scanning of Record in Delhi District Courts" and to ensure providing of sufficient record to the service provider for Digitization / Scanning and execution of work in the proper manner and Ms. Anjani Mahajan, MM (Mahila Court)-04, South shall assist the Nodal Officer.

~~(POONAM A BAMBA)~~

PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH  
Saket Court Complex, New Delhi

01/10874-10928

No. \_\_\_\_\_/Prn. D & S/Digi. Cell/South/Saket/2020 dated, New Delhi the 31.11.2020

*Copy forwarded for information and necessary action to:*

- 1) The Registrar General, Hon'ble High Court of Delhi.
- 2) The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3) The Ld. Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.
- 4) All the Judicial Officers posted in South District, Saket Courts, New Delhi.
- 5) Officer In-Charge, Computer Branch, Saket Courts, New Delhi.
- 6) The Judge In-Charge, Mediation Centre, Saket Court Complex, New Delhi.
- 7) The Secretary, DLSA, South District, Saket Courts, New Delhi.
- 8) The PRO, Saket Courts, New Delhi.
- 9) The Website Committee, Tis Hazari, Delhi.
- 10) PA to the Ld. Principal District & Sessions Judge South.
- 11) R & I Branch for uploading on LAYERS.

(POONAM A BAMBA)

PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH  
Saket Court Complex, New Delhi